mentioned at (I) above.

(Placed in Library. See LT-1925/97)

[5 MAY 1997]

II. A copy (in English and Hindi) of the Public Enterprises Survey for the year 1995-96 Annual Report on the working of Commercial Industrial and Undertakings of the Central Government (Volumes 1 to 3).

> (Placed in Library. See LT-1803/97)

- DI. A copy each (in English and Hindi) of the following papers:—
  - (i) Memorandum of Understanding • between the Government of India (Ministry of Industry-Department of Heavy Industry) and HMT Limited, for the year 1997-98.

(Placed in Library. See LT-1930/97)

(ii) Memorandum of Understanding between the Government of India (Ministry of Industry-Department of Heavy Industry) and Bharat Yantra Nigam Limited, for the year 1997-98.

> (Placed in Library. See LT-1929/97)

- (c) Report and Accounts (1995-96) of the National Informatics Centre Services Incorporated, New Delhi and related papers.
- (d)Report and Accounts (1995-96) of the Central Electronics Ltd., New Delhi and related papers.

The Minister of Planning Programme Implementation and Ministry of Science and Technology (Shri Yoginder K. Alagh): Sir, I lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) (a) Annual Report and Accounts of the National Informatics Centre Incorporated, New Services Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comproller and Auditor General of India thereon.
    - (b) Statement by Government accepting the above Report.

(Placed in Library. See LT-1855/97)

- (ii) (a) Twenty-second Annual Report and Accounts of the Central Electronics Limited, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of Comptroller AuditorGeneral of India thereon.
  - (b) Statement by Government accepting the above Report.
- II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

(Placed in Library. See LT-1854/97)

Notification of the Ministry of Food Processing Industries

The Minister of State of the Ministry of Food Processing Industries (Shri Dilip Kumar Ray): Sir, I lay on the Table, under sub-section (4) of Section 22 of the Rice Milling Industry (Regulation) Act, 1958, a copy (in English and Hindi) of the Ministry of Food Processing Industries, Notification G.S.R. No. 566(E), dated the 12th December, 1996, publishing the Rice Milling Industry (Regulation Licensing) Amendment Rules, 1996.

> (Placed in Library. See LT-1844/97)

...{Interruptions)...

MR. CHAIRMAN: I adjourn the House for half-an-hour. We meet at half past

The House then adjourned at seven minutes past twelve.

The House reassembled at thirty minutes past twelve of the clock, The Deputy Chairman in the Chair.

## **RE: LAW AND ORDER SITUATION** IN BIHAR

SHRI SATISH AGARWAL (Rajasthan) Madam, earlier we had made some submissions. ...(Interruptions)...

विपक्ष के नेता (श्री सिकन्दर बख्त): सदन साहिबा हम चाहते थे कि प्राइम मिनिस्टर साहब यहां तशरीफ लाते...(व्यवधान)... मैडम, हमने यह कहा था कि बिहार में ला एण्ड आर्डर की मशीनरी खराब हो गी है। वहां के मुख्यमंत्री लालू प्रसाद यादव को केन्द्र सराकर को डिसिस करना चाहिए।